

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	TP 27/16	For Hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. NITYA KAUGOTIA  
M/S KEYSTONE PARTNERS  
7829466499

RESPONDENT NO.1



2- BHAVYA MOHAN  
AZB + Partners  
080-42400500

PETITIONER



3. ATOL MADHAVAN  
DVA ASSOCIATES  
9677235700

RESPONDENTS  
No. 2, 4, 5, 6, 7 and 8



P.T.O.

Counsel for petitioner is present. Counsel for respondent is also present. Connected matter is listed on 23.10.2017. This matter is also ordered to be listed on the same day.

List it on 23.10.2017.



MEMBER (J)



MEMBER (T)